



2026:AHC:17444-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 1054 of 1994

Rajendra

.....Appellant(s)

Versus

State

.....Respondent(s)

Counsel for Appellant(s)	:	K.R. Sirohi
Counsel for Respondent(s)	:	A.G.A., AGA

Court No. - 46

HON'BLE SIDDHARTH, J.

HON'BLE JAI KRISHNA UPADHYAY, J.

1. As per office report dated 28.08.2025, both the appellants, namely, appellant no.1, Rajendra and appellant no.2, Smt. Bachano, have reportedly died.
2. Accordingly, the appeal is dismissed as abated.
3. In case, the trial court record has been received, the same shall be returned alongwith a copy of this order to the court concerned.

(Jai Krishna Upadhyay,J.) (Siddharth,J.)

January 22, 2026

Kumar Manish